

12.18 hrs.

**INDIAN IRON AND STEEL COMPANY (ACQUISITION OF SHARES) BILL\***

**THE MINISTER OF STEEL AND MINES (SHRI CHANDRAJIT YADAV):** Sir, I beg to move for leave to introduce a Bill to provide for the acquisition of certain shares of the Indian Iron and Steel Company Limited with a view to securing the proper management of the affairs of the Company and the continuity and development of the production of goods which are vital to the needs of the country and for matters connected therewith or incidental thereto

**MR. SPEAKER:** The question is

"That leave be granted to introduce a Bill to provide for the acquisition of certain shares of the Indian Iron and Steel Company Limited with a view to securing the proper management of the affairs of the Company and the continuity and development of the production of goods which are vital to the needs of the country and for matters connected therewith or incidental thereto"

*The motion was adopted*

**SHRI CHANDRAJIT YADAV** S r. I introduced\*\* the Bill

12.19½ hrs.

**STATEMENT RE. INDIAN IRON AND STEEL COMPANY (ACQUISITION OF SHARES) ORDINANCE, 1976.**

**THE MINISTER OF STEEL AND MINES (SHRI CHANDRAJIT YADAV):** Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Indian Iron and Steel Company (Acquisition of Shares) Ordinance, 1976

12.20 hrs.

**STATUTORY RESOLUTION RE. DISAPPROVAL OF THE MAINTENANCE OF INTERNAL SECURITY (AMENDMENT) ORDINANCE, 1976**

**AND**

**MAINTENANCE OF INTERNAL SECURITY (SECOND AMENDMENT) BILL—contd.**

**MR. SPEAKER:** We take up further discussion of the following Resolution moved by Shri Somnath Chatterjee on the 12th August 1976, namely:—

"This House disapproves of the Maintenance of Internal Security (Amendment) Ordinance, 1976 (Ordinance No 5 of 1976) promulgated by the President on the 16th June, 1976".

and further consideration of the following motion moved by Shri K. Brahmananda Reddy on the 12th August, 1976, namely.—

"That the Bill further to amend the Maintenance of Internal Security Act, 1971, be taken into consideration".

The balance time left is 1 hour and 15 minutes Let the debate go on for an hour I will call the Minister at about 2.15

**THE MINISTER OF HOME AFFAIRS (SHRI K BRAHMANANDA REDDY):** Yes

**SHRI SOMNATH CHATTERJEE (Burdwan)** I will have to reply.

**MR. SPEAKER.** After that.

श्री परिपूर्णचन्द्र मन्गुशी : (टिहरी गढ़वाल) : मैं श्री सोमनाथ चटर्जी के रेजोल्यूशन का विरोध करते हुए गृह मंत्री द्वारा रखे गए संशोधन विधेयक का स्वागत करता हूँ। मैं निवेदन करना चाहता हूँ कि मोसा का ज्यादा सम्बन्ध हमारी एयररजेंसी से है। यह हमारे देश के 60 करोड़ लोगों के हित के लिए काम की गई है। इसलिए

\* Published in Gazette of India Extraordinary. Part II, section 2, dated 16-8-76.

\*\* Introduced with the recommendation of the President.